

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 2135/2025

[Arising out of impugned final judgment and order dated 20-11-2024 in CRASJ No. 3726/2024 passed by the High Court of Judicature at Patna]

BALESHWARI DEVI

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR.

Respondent(s)

(FOR ADMISSION IA No. 132660/2025 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS IA No. 132659/2025 - EXEMPTION FROM FILING O.T. IA No. 132658/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 23-05-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) : Mr. C.U. Singh, Sr. Adv.
Mr. Yash S. Vijay, AOR
Mr. Hamza Tariq, Adv.
Ms. Vanshika Mohta, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Application for exemption from filing Official Translation is allowed.
3. Issue notice.
4. Tag with SLP (Crl.) No. 13924 of 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR